

ACT No. XVIII OF 1860.

PASSED BY THE LEGISLATIVE COUNCIL OF INDIA.

(Received the assent of the Governor General on the 26th April 1860.)

*An Act to continue in force for a further period of three months Act XXI of 1859, for providing for the exercise of certain powers by the Governor-General during his absence from his Council.*

WHEREAS the Governor-General has represented that it is expedient that he should be enabled to prolong his absence from Calcutta and that the said Act should be continued for a further period of three months ; It is enacted as follows:—

Preamble.

Act XXI of 1859 continued for three months.

I. Act XXI of 1859 shall continue in force for the period of three months from the 9th day of May 1860.